IN THE HIGH COURT OF BOMBAY AT GOA

Mr. Michael Odikpo Okafor ... Applicant.

Versus

1. State & 2 ors.

Respondents.

Shri K. Poulekar, Advocate for the Applicant.

Shri S.R. Rivankar, Special Public Prosecutor with Shri Gaurish Nagvenker, Addl. Public Prosecutor for the Respondents.

Coram: Nutan D. Sardessai. J.

Dated : 16th July, 2020

P.C.:

Shri S. R. Rivankar, learned Special Public Prosecutor seeks a week's time to file the reply.

2. At his instance, stands over on 23.07.2020.

Nutan D. Sardessai, J.